

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 12

Dated Guwahati, the 20th January, 2021

Hon'ble the Chief Justice has been pleased to allot the following Section Code to the Contempt Section, Gauhati High Court, Guwahati.

Contempt Section	HC.XLVII/_____/Cont.
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This order will come into force with immediate effect.

By Order,

Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

**Memo No.HC.III-30/2005/500-512/G dated 20th January, 2021.
Copy to:**

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar,(_____), Gauhati High Court, Guwahati.
5. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- ✓ 8. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of Gauhati High Court, Guwahati.*
9. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The A.O.(J), _____ Section, Gauhati High Court, Guwahati.
11. The Court officer No.1/2, Gauhati High Court, Guwahati.
12. C.A. to the Registrar General, Gauhati High Court, Guwahati.

R. A. Tapadar
20.01.21
REGISTRAR (JUDICIAL)

VH
19.01.2021